NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 18/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/574/ (IB)/2017

NAME OF THE PETITIONER(S)

: OPG METALS PVT LTD

NAME OF THE RESPONDENT(S)

: PAVAI ALLOYS AND STEELS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

KUMAR PAL R CHOPRA

SAMPEER KUMAR

P. Georg More Rani.

Operat Credita de Dinario

ORDER

Counsel representing both the parties are present. Counsel for respondent filed vakalat and stated that he has not received the full set of documents relied upon by the petitioner. Counsel for petitioner is directed to furnish the entire set of documents. Time extended for filing counter. Put up on 20.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)